Declaration of Assets and Liabilities

		De	claration	of Assets	and Llabil	ities			
•	aged.	1, Naven	dva Pan years, I	deyson/d	aughter/wife of Bikar	rear 20 Sn A Legis	ative A	Pandey esemblysed	H
37.67(141)	8	onerein below the different in the diffe	dependants*	1					
A Harda	given			Ashafan	day.				
41210119	Sr. No.	Description	Self	Spouse Name(5)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name		
Carry of	(1)	Cash							
8.2.2	(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	5000 =	200000 - P:	FD.				
08/02/2	(iii)	Bonds, Debentures and Shares in companies							
	(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C. Soood	_					
	(v)	Motor Vahicles (details of make, etc.)							
	(vi)	Jewellery (give details of weight and value)	101cl-2091 20000f	26000 26000	0/5 520dw7 00lw7				
Notes that the second s	(vli)	Other assets, such as values of claims / interests							

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Navendra Pandey

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated] Description	Self	Asha Par Spouse Name(S)	Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		Hasan Phulm Park	Feet pung michanif		
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		, , , , ,			VIDA:
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	The second secon	1	(· R.		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market yalue					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of 8ank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	N.W	
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	
	(f) Other dues, If any	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also	BTQPP725IN
	indicate the assessment year upto which Wealth Tax return filed.]	
	(III) Sales Tax (Only in case of proprietary business)	
L	(iv) Property Tax	
c.	Personal Detail	
GDE/	CPF/PRAMINO. :- 111	2004/4722
		0004647929
Gend	ler :- M	(M/F)
Date	of Birth :-	0 10 1 4 8 0 (DD/WW/YWY)
Class	/Group :- C	(A/B/C)
Cadro	e :- B.L.	A. Secretariat Service
	(Full Na	me e.g. B.A.SBihar Administrative Service,
	B.S.5,	- Bihar Secretariat Service etc.)
Home	District :-	Talanda.
knov	I hereby declare that the wledge and belief.	he above details are true to the best of my
		Signature Moentra Pandey Name of Employee: Marendra Pandey Designation: Security Squard Department: Patham Vidham Saloha, Patha,
		Name of Employee: Maneudra Pandey
Place	. Patagi	pesignation: Security Grugod
	.08.02.2021	penartment: Bihar Vidhan Saloha, Patra
Date	indication -	sabaranguah alla de la dela de

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.